## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

CIRCULAR ir./Trg./Comp. Br/ 2024

To

All the Judicial Officers holding Courts in Central & West District

Sir/Madam,

It is to inform your good self that considering the frequent complaints/queries being received regarding functioning of hardware/applications provided to the courts, a Refresher Training Programmes for Readers/Ahlamds posted in Central and West District Courts have been scheduled, as here below:

Venue:

Room No.232 A, Computer Training Room, 2nd Floor, Main Building, Tis Hazari Courts Complex, Delhi.

Participants	Date and Time
Readers posted in DJ/ASJ/Commercial Courts of Central District	3rd June, 2024, 4:00 pm to 5:00 PM
Readers posted in DJ/ASJ/ Commercial Courts of West District	5th June, 2024, 4:00 pm to 5:00 PM
Readers posted in CMM/ACMMMM/SCJ/CJ/ARC Courts-Central District	6th June, 2024, 4:00 pm to 5:00PM
Readers posted in CMM/ACMMMM/SCJ/CJ/ARC Courts of West District	7th June, 2024, 4:00 pm to 5:00 PM
Ahlmads posted in DJ/ASJ/Commercial Courts of Central District	3rd June, 2024, 12:30 pm to 01:30 PM
Ahlmads posted in DJ/ASJ/ Commercial Courts of West District	5th June, 2024, 12:30 pm to 01:30 PM
Ahlmads posted in CMM/ACMMMM/SCJ/CJ/ARC Courts of Central District	6th June, 2024, 12:30 pm to 01:30 PM
Ahlmads posted in CMM/ACMMMM/SCJ/CJ/ARC Courts of West District	7th June, 2024, 12:30 pm to 01:30 PM

The training to utilize the hardware/software at its optimum provided to the courts, the training will be provided on the following aspects:

- 1. Activation of Govt. email IDs of Staff/Court/Judicial Officer.
- Connectivity/use of Video Conferencing.
- 3. Connectivity of Network/Wi-Fi
- 4. Printer Connectivity/use of Printer as Network Printer.
- 5. Thin Clients (On/off/use/sharing during VC)
- Use of Digital Signatures
- Other complaints

Keeping in view the above, your good self is requested to direct the Reader/Ahlmad posted in your court to attend the subject training programme, as per above schedule, without fail.

This issues with the approval of Ld. Principal District & Session Judge (Central District) and Ld. Principal District & Session Judge (West District).

> Sushil Anuj Tyagi) Additional Session Judge Officer In-Charge (Computer)

Dated

33244 - 33248 /Cir./Trg./Comp. Br/ 2024

Copy forwarded for information and necessary action to:

- 1. PS to Ld. Principal District and Session Judge (HQs) with a request place the same before Ld. Principal District and Session Judge (HQs), Tis Hazari Court, Delhi.
- 2. PS to Ld. Principal District and Session Judge (West) with a request place the same before Ld. Principal District and Session Judge (West), Tis Hazari Court, Delhi.
- Website Committee, Tis Hazari Courts, Delhi for uploading on official website.
- 4. Dealing Official- R&I Branch-Central & West District, Tis Hazari Courts for uploading on L

(Sushil Anuj Tyagi) Additional Session Judge Officer In-Charge (Computer)

Tis Hazari Courts. Delhi